

#### REPORTS OF COMMITTEE ON SUBORDINATE LEGISLATION

DR. (SHRIMATI) NAJMA A. HEPTULLA (Rajasthan): Sir, I beg to present the following reports (in English and Hindi) of the Committee on Subordinate Legislation:-

- (i) Hundred and Eighty-second Report on the Statutory Orders laid on the Table of the Rajya Sabha during the 215th and 216th Session.
- (ii) Hundred and Eighty-third Report on the Banking Ombudsman Scheme, 2006; and
- (iii) Hundred and Eighty-fourth Report on the Bio-Medical Waste (Management and Handling) Rules, 1998.

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#### RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee in its meeting held on the 16th of July, 2009, allotted four hours each for discussion on the working of the following Ministries:-

- (1) Health and Family Welfare;
- (2) Social Justice and Empowerment;
- (3) Communications and Information Technology;
- (4) External Affairs;
- (5) Road Transport and Highways; and
- (6) Environment and Forests.

The Committee further recommended that in order to complete Government Legislative Business, the Calling Attention on 'the need for comprehensive educational reforms, including technical education and institutions supervising various education institutions in consultation with the States' scheduled for Friday, the 17th July, 2009 may be postponed and the Private Members' Business (Bills) scheduled for Friday, the 17th July, 2009 may be cancelled.

The Committee also recommended that the House may sit up to 6.00 p.m. and beyond, as and when necessary, for the transaction of Government Legislative Business and Other Business.

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#### LEAVE OF ABSENCE

MR. DEPUTY CHAIRMAN: I have to inform Members that a letter has been received from Shri Vijay Jawaharlal Darda, stating that he is unable to attend the House as he is leaving for USA for medical treatment of his wife. He has, therefore, requested for grant of Leave of Absence from 13th July, 2009, till the end of the current (217th) Session of the Rajya Sabha.

Does he have the permission of the House for remaining absent till the end of the current Session of the Rajya Sabha?

*(No Hon. Member dissented)*

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted.

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